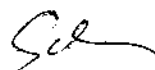




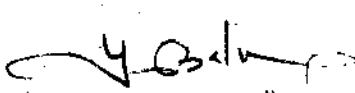
This Notification is effective for a period from  
**24-10-86 to 31-3-88.**

  
( Y.K. Batra )

Under Secretary to the Government of India

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Investigation)/(Special Investigation)/IT&Audit/RS&PR/Vigilance/Intelligence/Recovery/Survey/P&PR, New Delhi.
3. Directorate of O & M Services (Income-tax), Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their Office Memorandum No. **1/789/86** dated **28-10-86**
5. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
6. Comptroller & Auditor General of India (50 copies).
7. Bulletin Section of D.I.(P&PR), 2nd Floor, Hans Bhavan, I.P. Estate, New Delhi (5 copies).
8. The **Director, Sardar Patel Renewable Energy Research Institute, Vallabh Vidyanagar, -388120, Gujarat.**

  
( Y.K. Batra )

Under Secretary to the Government of India

/Bamola/